

Order no 13 dt 91/198

At the request of learned counsel for the applicant, posted to 18/11/98 to be listed under the heading "To Be Mentioned".

Vice-Chairman
27.11.98

Member (JUD)

Order no 14 dt 18/11/98

At the request of learned counsel for the applicant, posted to 27/11/98 to be listed with "To Be Mentioned".

Vice-Chairman
27.11.98

Member (JUD)

27.11.98

Learned counsel for the petitioner files a memo dated 27.11.1998 submitting that the relief claimed in this O.A. has already been granted to the petitioner by the departmental authorities and in view of this he does not wish to proceed with this case any further. We have heard Shri P. Mohanty, learned counsel for the petitioner and Shri Akhaya Mishra, learned Addl. Standing Counsel. In view of the above submission, the O.A. is disposed of for not being pressed.

VICE-CHAIRMAN

MEMBER (JUDICIAL)